

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

O.A. No. 2323/94

Date of decision 15.10.96

17

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Jagdish s/o Sh. Shiv Singh
Gangman, Gang No. 94,
N.R., Railway Station, Dadri,
Uttar Pradesh.

... Applicant
(None for the applicant)

Vs.

1. Union of India : Through
The General Manager,
Northern Railway, Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Allahabad Division,
Northern Railway, DRM Office, Allahabad
U.P.
3. The Asstt. Engineer(N.R.)
Railway Station, Aligarh,
U.P.

... Respondents
(None for the respondents)

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

None for the applicant, even on the second call.
It is noticed that none had appeared for the applicant
even on the previous date i.e. 14.10.1996.

In the above circumstances, this application is
dismissed for default and non prosecution.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

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